GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO.2748

TO BE ANSWERED ON THE 17th March 2017/ Phalguna 26, 1938 (SAKA)

Data Breach in Banks

QUESTION

2748. SHRI GUTHA SUKENDER REDDY: SHRI VENKATESH BABU T.G.: SHRI ABHISHEK SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of 3.2 million debit cards issued by banks being exposed to data breach caused by a malware induced security break down;
- (b) if so, the details thereof;
- (c) whether the National Payments Corporation of India (NPCI) has conducted an investigation into the matter and if so, the details thereof and outcome thereon;
- (d) whether the malware has spread to other payment networks as well and if so, the details thereof; and
- (e) the preventive/corrective measures taken by the Government in this regard?

ANSWER

The Minister of State in the Ministry of Finance (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): As reported by commercial banks, 2.9 million cards were used at ATMs that were connected to Switch of HITACHI, which was subjected to malware attack. However, the successful attempts of misuse of compromised cards reported to RBI by banks was only 3291.
- (c) & (d): National Payment Corporation of India (NPCI) has informed that no independent investigation was carried out by them. RBI has informed that Hitachi Payment Services (HPS) appointed SISA Infosec for PCI Forensic investigation. The final report suggested that the ATM infrastructure of HPS was breached and the data between May 21, 2016 and July 11, 2016 was compromised, but not the POS infrastructure.
- (e): RBI advised banks to improve and maintain customer awareness and education with regard to cyber security risks. Banks were also asked to educate the customers on the downside risk of sharing their login credentials / passwords etc. to any third party vendor and the consequences thereof. RBI has set up a Cyber Security and IT Examination (CSITE) Cell within its Department of Banking Supervision in 2015. The Bank issued a comprehensive circular on Cyber Security Framework in Banks on June 2, 2016 covering best practices pertaining to various aspects of cyber security.
